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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1277/95

Date of Order : 30.3.98

BETWEEN :

A.Aaji Babu

.. Applicant.

AND

1. Union of India, represented by
General Manager, S.C.Rly.,
Rail Nilayam, Secunderabad.

2. Divisional Railway Manager,
S.C.Rly., Sanchalan Bhavan,
Opp: Rail Nilayam, Secunderabad.

3. Senior Divisional Electrical
Engineer/TRS/S.C.Rly.,
Opp: Rail Nilayam, Secunderabad.

.. Respondents.

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Counsel for the Applicant

.. Mr. G.Ramachandra Rao

Counsel for the Respondents

.. Mr. N.R.Devraj

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —
O R D E R

(As per Hon'ble Shri R.Rangarajan, Member (Admn.))

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Mr. G.Ramachandra Rao, learned counsel for the applicant
and Mr. N.R.Devraj, learned standing counsel for the respondents.

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2. The applicant came on mutual transfer to South Central Railway. The applicant was promoted as Diesel Assistant/Assistant Electrical Driver in the grade of Rs.950-1500 w.e.f. 7.10.90.

3. There was a seniority dispute --- resolved by this Tribunal in O.A.No. 441/94. On the basis of that the seniority list of the directly recruited Firemen, Diesel Assistant/Assistant Electrical Driver vis-a-vis the promotees were issued by the seniority list dated 28.7.95. In that seniority list the date of entry of the applicant as Diesel Assistant/First Fireman/Assistant Electrical Driver was shown as 7.10.90. His immediate senior entered that grade on 19.9.90 and his immediate junior entered that grade on 8.4.91.

4. It is now stated that the applicant had already promoted as Goods Driver in view of his seniority and it is also stated that some portion of that seniority list has also been altered.

5. In view of the above

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2. The applicant came on mutual transfer to South Central Railway. The applicant was promoted as Diesel Assistant/Assistant Electrical Driver in the grade of Rs.950-1500 w.e.f. 7.10.90.

3. There was a seniority dispute which was resolved by this Tribunal in O.A.No. 441/94. On the basis of that the seniority list of the directly recruited Firemen, Diesel Assistant/Assistant Electrical Driver vis-a-vis the promotedees were issued by the seniority list dated 28.7.95. In that seniority list the date of entry of the applicant as Diesel Assistant/First Fireman/Assistant Electrical Driver was shown as 7.10.90. His immediate senior entered that grade on 19.9.90 and his immediate junior entered that grade on 8.4.91.

4. It is now stated that the applicant had already been promoted as Goods Driver in view of his seniority position and it is also stated that some of his juniors on the basis of that seniority list has also been promoted as Goods Driver.

5. In view of the above, the learned counsel for the applicant submitted that the question of reverting him does not arise. The applicant should be continued as Goods Driver on the basis of the above seniority list.

6. The learned counsel for the respondents also submitted that the applicant has been promoted as Goods Driver and his juniors were also promoted as Goods Driver.

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7. In view of the above submission, we do not see any

at this juncture as he has been promoted as Goods Driver on
the basis of his seniority.

8. Hence, the OA has become infructuous and disposed of
with no orders. No costs.

B.S. JAI PARAMESHWAR
(B.S. JAI PARAMESHWAR)

Member (Judl.)

30.3.

R.RANGARAJAN
(R.RANGARAJAN)

Member (Admn.)

Dated : 30th March, 1998

(Dictated in Open Court)

sd

OA.1277/95

Copy to:-

1. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager, South Central Railway, Sanchalan Bhavan, Opp: Rail Nilayam, Secunderabad.
3. The Senior Divisional Electrical Engineer (TRS/South Central Railway, Opp: Rail Nilayam, Secunderabad.
4. One copy to Mr. G.Ramachandra Rao, Advocate, CAT., Hyd.
5. One copy to Mr. N.R.Devaraj, Sr.CGSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate.

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II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR :
M (J)

DATED: 30/3/98

ORDER/JUDGMENT

M. A/R. A/C. P. NO. —

in

D. A. NO. 1277/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

